

that is, Bharat. May I know whether Government will utilise the proposed summit to persuade these countries to take care of this child?

**Shri Swaran Singh:** I must confess that I could not really follow the last part of the question.

**Mr. Speaker:** He says that Colombo proposals was the first child of these non-aligned powers and this was strangled in the first instance by China; will this meeting be utilised to save anything that is left of that child?

**Shri Hem Barua:** How can there be anything left of a strangled child? You are so wise!

**Mr. Speaker:** I was only transferring that question and not putting it from my side.

**Shri Swaran Singh:** It is true that some non-aligned countries came together and made certain proposals which have come to be known as the Colombo proposals. The hon. Member is no doubt aware that whereas India accepted those proposals, China while continuing to take the attitude that they accepted them in principle had really never accepted them. There is no intention now to ask these three leaders to revive the Colombo proposals. That is certainly not a matter which is likely to be discussed in this conference. The revival of the Colombo proposals is a matter which, I do not think, need be raised in this at all.

**Shri Buta Singh rose—**

**Mr. Speaker:** That has already been strangled and they say that there is no life in that.

**Shri Shree Narayan Das (Darbhanga):** It is obvious that when more than two heads of governments meet, they discuss international problems. I would like to know what are the important aspects of these international problems which prompted these two heads of governments to indicate that they are quite ready to come to India if the Prime Minister of India is not in

a position to go to other countries. What were the special aspects of these burning problems that prompted these two statesmen to make this statement?

**Shri Swaran Singh:** The hon. Member would, no doubt, agree that there are some really difficult problems which the world faces in different regions. There is the South-East Asian problem, the situation in Vietnam, the situation in Southern Rhodesia, our own problem in relation to our neighbours, the situation in Western Asia and in several other parts of the world. To suggest that these are not issues important enough for discussion, I think, is not a correct appreciation of the complicated world situation that prevails today.

12.28 hrs.

RE: CALLING ATTENTION NOTICES  
(Queries)

**Mr. Speaker:** I have had several call-attention notices. So far as the drought in various parts of the country is concerned, one we have discussed just now. Another call-attention notice is on the explosion of a bomb in Kashmir. That also I have admitted. It would be taken up at 5 o'clock today.

**Shri Ranga (Chittoor):** What about drought conditions in Rayalseema in Telangana?

**Mr. Speaker:** So far as drought conditions in various parts are concerned, because it is not possible to take up this, I would advise the hon. Minister of Food and Agriculture to circulate among Members.....

**Shri Ranga:** He may make a statement.

**Mr. Speaker:** Today it cannot be made.

**Shri Surendranath Dwivedy (Kendrapara):** We are adjourning today.

**Mr. Speaker:** Therefore I am asking him that he might circulate among Members what are the conditions. He might take some time.

**Shri Ranga:** He can place it on the Table of the House.

**Mr. Speaker:** When? The House would not be sitting after today.

**Shri Ranga:** If he simply circulates it, we will be obliged to give it to the press unnecessarily.

**Mr. Speaker:** Either it can be sent through post to the Members or placed here. If the Members so desire, the statement might be given to us and we will circulate to all the Members and also release it to the press.

There is a notice of question of privilege by Sardar Kapur Singh....

**Shri Hari Vishnu Kamath (Hoshangabad):** I have heard reports in the Lobby that in the house of the Minister of Works, Housing and Urban Development, some shots were fired and as a result the gunman has died. Is the Minister concerned going to make a statement?

**Mr. Speaker:** I will find out.

**Dr. L. M. Singhvi (Jodhpur):** If that is so, there should be a statement.

**Shri D. D. Puri (Kaithal):** Mr. Speaker, Sir....

**Mr. Speaker:** There is a notice of question of privilege by Sardar Kapur Singh. Would he briefly say what he wants to say?

**Shri Nath Pal (Rajapur):** You may kindly pursue Mr. Kamath's query.

**Mr. Speaker:** Yes. There are so many talks going on in the House.

12.31 hrs.

Re: SUSPENSION OF RULE 338 IN RELATION TO CONSTITUTION AMENDMENT BILL

**Mr. Speaker:** I might also announce at this moment that I had a meeting with the Leader of the House and with group leaders this morning at 10-15 a.m. We have decided that we will not suspend the rules so far as the introduction of the Constitution Amendment Bill is concerned. We have come to the conclusion that an early session might be called. It might be towards the end of July, whatever the date is fixed by the Government.

**The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha):** It will be either 24th or 25th July.

**Mr. Speaker:** That is tentatively fixed.

**Shri D. C. Sharma (Gurdaspur):** You have upheld the highest tradition of democracy.

**Shri Tyagi (Dehra Dun):** Yes.

**Mr. Speaker:** That was the opinion of all the Members. So far as Shri-mati Renu Chakravarty's motion is concerned, about the discussion on the statement of Shri Asoka Mehta, that will be taken up at 2-30 P.M. Shri Kapur Singh.

श्री प्रकाशवीर शास्त्री (बिजनौर) :  
कामत साहब ने अभी एक बड़ी गम्भीर बात  
कही....

सम्बन्ध महोदय : मैंने कहा कि मैं पक्का  
सगा कर बताता हूँ।